COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015, APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015, APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016, APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016 AND APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

Dated: <u>5th December, 2018</u>

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015 AND APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015

In the matter of:

JSW Steel Ltd. Vs.			 Appellant(s)
Tamil Nadu Electricity Regulatory Commission			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Senthil Jagadeesan Ms. Sonakshi Malhan	
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam Ms. Amali for R-1	

APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016 APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

In the matter of:

Tamil Nadu Newsprint & Papers L Vs.	.td.	 Appellant(s)
Tamil Nadu Electricity RegulatoryCounsel for the Appellant(s):	Commission Ms. Swapna Seshadri On behalf of Mr. Rahul Balaji	 Respondent(s)
Counsel for the Respondent(s) :	Mr. S. Vallinayagam Ms. Amali for R-1	

APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

In the matter of:

TANFAC Industries Ltd. Vs.			 Appellant(s)
Tamil Nadu Electricity Regulatory Commission			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Senthil Jagadeesan Ms. Sonakshi Malhan	
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam Ms. Amali for R-1	

<u>ORDER</u>

At the request of the learned counsel appearing for the Appellant to enable him to file additional written submissions, post this matter for <u>further hearing on</u> <u>07.12.2018</u>

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/kt